

**No. 47: Financial Accommodation Availed by State Governments under various Facilities**

(₹ Crore)

Sr. No	State/Union Territory	During September-2020					
		Special Drawing Facility (SDF)		Ways and Means Advances (WMA)		Overdraft (OD)	
		Average amount availed	Number of days availed	Average amount availed	Number of days availed	Average amount availed	Number of days availed
1	2	3	4	5	6	7	
1	Andhra Pradesh	1182	30	1939	29	1520	17
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	-	-	-	-	-	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	-	-	-	-	-	-
6	Goa	118	28	110	20	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	304	6	418	4	-	-
9	Himachal Pradesh	-	-	531	29	114	5
10	Jammu & Kashmir UT	-	-	1212	30	406	18
11	Jharkhand	-	-	-	-	-	-
12	Karnataka	-	-	-	-	-	-
13	Kerala	250	29	1137	29	358	9
14	Madhya Pradesh	-	-	-	-	-	-
15	Maharashtra	6540	21	-	-	-	-
16	Manipur	52	28	153	19	-	-
17	Meghalaya	-	-	-	-	-	-
18	Mizoram	-	-	44	17	-	-
19	Nagaland	277	30	312	30	126	19
20	Odisha	-	-	-	-	-	-
21	Puducherry	-	-	-	-	-	-
22	Punjab	440	21	413	15	-	-
23	Rajasthan	1167	26	704	7	-	-
24	Tamil Nadu	-	-	-	-	-	-
25	Telangana	1240	30	1576	30	698	21
26	Tripura	51	5	10	1	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	429	30	262	19	-	-
29	West Bengal	-	-	-	-	-	-

**Note:** The State of J&K has ceased to exist constitutionally from October 31, 2019 and the liabilities of the State continue to remain as liabilities of the new UT of Jammu and Kashmir.

**Source:** Reserve Bank of India.